

## THE FIRST SCHEDULE

[See sections 2(a), 2(g), 3 and 4]

### PART I

The acquired territory in relation to item (7) of paragraph 2 of the Agreement dated the 10th day of September, 1958.

### PART II

The acquired territory in relation to item (ii) and item (iii) of paragraph 1 of the Agreement dated the 11th day of January, 1960.

### PART III

The acquired territory in relation to item (5) and item (10) of paragraph 2 of the Agreement dated the 10th day of September, 1958 and paragraph 4 of the Agreement dated the 23rd day of October, 1959.